

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 13.09.2023 THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)


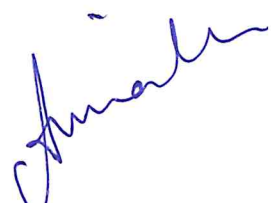

IN THE MATTER OF : Sterlite Ports Ltd & Others
-And-
SESA Mining Coproration Ltd

MAIN PETITION NUMBER : CP(CAA)/52(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/57(CHE)/2023

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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|----|-------------------------------|---------------------------|---|
| 1) | G.V.MOHAN KUMAR &
S.VARSHA | Counsel for Applicants |  |
| 2) | AVINASH KRISHNAN RAVI | Counsel for the
RD |  |
| 3) | PULKIT ATAL | Counsel for
Applicants | 
manj |
| 4) | MANOJ KUMAR
CARY | | |





1 CP(CAA)/52(CHE)/2022
IA/57(CHE)/2023

ORDER

Applicant is represented by Ld. Senior Counsel Mr. N.L Rajah. Ld. Counsel Mr. Avinash Krishnan Ravi is present for RoC/RD.

Arguments heard.

Order **reserved**.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)

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